

12.25 hrs.

**PUBLIC EMPLOYMENT (REQUIREMENT AS TO RESIDENCE) AMENDMENT BILL\***

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** Sir, on behalf of Shri Gulzarilal Nanda, I beg to move for leave to introduce a Bill to amend the Public Employment (Requirement as to Residence) Act, 1957.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to amend the Public Employment (Requirement as to Residence) Act, 1957."

*The motion was adopted.*

**Shri L. N. Mishra:** Sir, I introduce the Bill.

DEMANDS FOR GRANTS—contd.  
MINISTRY OF LABOUR AND EMPLOYMENT  
—contd.

**Mr. Speaker:** The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Labour and Employment. Shri K. N. Pande may continue his speech.

**Shri Hari Vishnu Kamath (Hoshangabad):** How much time is left?

**Mr. Speaker:** 4 hours 20 minutes remain.

**Shri Hari Vishnu Kamath:** When will the Minister be called?

**Mr. Speaker:** We must finish it at five o'clock. How long is the hon. Minister likely to take.

**The Minister of Labour and Employment (Shri D. Sanjivayya):** An hour.

**Mr. Speaker:** I will call him at 4 p.m.

**RE: STATUE OF LORD IRWIN**

**श्री प्रकाशवीर शास्त्री (बिजनौर) :** अध्यक्ष महोदय, मैं आप के द्वारा सरकार से यह निवेदन करना चाहता हूँ कि पालियामेंट के दरवाजे पर लार्ड इरविन के स्टेट्यू पर कपड़ा लपेट कर जो मुर्दा सा खड़ा कर रखा है, वह बहुत भद्दा प्रतीत होता है। या तो उसको वहाँ से हटवा दिया जाए और या उस बारे में कोई और उचित निर्णय लिया जाये।

**अध्यक्ष महोदय :** जो चीज बाहर है, उसकी जिम्मेदारी मुझ पर नहीं है।

**श्री प्रकाशवीर शास्त्री :** मैं आप के द्वारा सरकार का ध्यान इस तरफ दिलाना चाहता हूँ।

**अध्यक्ष महोदय :** माननीय सदस्य ने प्रोसीडिंग्स को इन्ट्रूट कर दिया है। और मेरे द्वारा क्या हो सकता है।

12.27 hrs.

DEMANDS FOR GRANTS—contd.  
MINISTRY OF LABOUR AND EMPLOYMENT  
—contd.

**Shri K. N. Pande (Hata):** Mr. Speaker, Sir, as stated earlier, I want to emphasise that INTUC was formed with the approval of all the main trade union leaders of the country except the Communists, and a remark from Shri Alvares, my old friend, is wholly improper, that INTUC was formed to weaken the solidarity of the workers. If his comment it accepted to be correct, will he justify the formation of his own central organisation named the Hind Mazdoor Sabha because it was formed after the INTUC was formed? On the other hand, while speaking, he told that now a time has come when trade unions should be free of political bias. May I know whether his own organisation is free of political bias, because that organisation also uses the same flag which his main political party, the

\*Published in the Gazette of India Extraordinary Pt. II, Section 2, dated 19-3-1964.